

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

OA 1179/2017

Reserved on: 7.04.2017  
Pronounced on: 11.04.2017

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Gagan Agrawal, JE (QS&C)  
MES-316796  
Aged about 34 years  
S/o Shri Mahesh Chandra Agrawal  
R/o LD-72, Tower Apartment, Pitampura  
New Delhi ... Applicant

(Through Shri M.K. Bhardwaj, Advocate)

Versus

1. Union of India through the Secretary  
Ministry of Defence,  
South Block, New Delhi
2. The Engineer-in-Chief  
E-in-C Branch  
Integrated HQ of MOD (Army)  
Kashmir House, Rajaji Marg  
New Delhi-110011
3. The Directorate General (Personal) E1B  
Engineer-in-Chief's Branch  
Integrated HQ of MOD (Army)  
Kashmir House, Rajaji Marg  
New Delhi-110011
4. The Chief Engineer  
Headquarters,  
Western Command  
PIN 908543, C/o 56 APO ... Respondents

(Through Shri Gyanendra Singh, Advocate)

ORDERMr. P.K. Basu, Member (A)

The facts and circumstances and issues involved in this OA are the same as in OA 1167/2017, which has been dismissed by us for reasons recorded. In view of our order in OA 1167/2017 dated 11.04.2017, this OA is also dismissed.

( Dr.Brahm Avtar Agrawal )  
Member (J)

( P.K. Basu )  
Member (A)

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